

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/1395/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Smti Indira Barman
District & Sessions Judge
Sonitpur

Dated Guwahati, the 4th March, 2020

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(S) 1084 dated 18.02.2020

Madam,

With reference to the above, I am directed to inform you that, you are allowed to avail LTC for the current block period of 2018-2021, w.e.f. 10.04.2020 to 16.04.2020, to visit Katra, Jammu & Srinagar along with your son by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/1396 - 1398 /A. dated 4.3.2020

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)

for